

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM

IA (IBC) 312/2023 in CP (IB) No.349/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

VS

Shri. P Krishna (Style N Supply Private Limited)

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 312/2023

No representation for the applicant. Ld. Counsel Shri. Varun Ambati for the Respondent present. Ld. Counsel for respondent prays time for filing counter. Hence, for filing counter call on 13.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)